

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Execution Application No. 25/2020

IN

Original Application No. 620/2019

In the matter of :

Varun

.....Petitioner

Vs

Delhi Pollution Control Committee & Ors

.....Respondent

NDOH:- 23.02.2021

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Filed by

(M.S. Rawat)

Senior Environmental Engineer

Delhi

Dated:- 19.02.2021

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STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE

1. That This Hon'ble Tribunal take up this matter on 19.10.2020 and now listed for 23.02.2021.
2. That the status of 19 units who were made respondent in the present proceedings is annexed herewith as Annexure-1. The status of all respondent is as under:

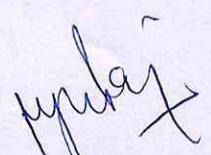
Particulars	Respondent Number	Number of units/premises
Address not found	20,21	2
EDC imposes	4,5,9,10,12,13,14,15	8
No action warranted	6,7,8,16,17,18,19,22	8
Duplicate address	11	1

3. That the units which were found operating without pollution control device/ valid consent to operate DPCC imposed EDC in addition to effective closure of the premises. Power supply and water supply of the units were also disconnected by BSES and DJB respectively.

Copy of the table showing the status of all respondent is attached herewith as Annexure-1.

4. That to ensure that no such illegal unit apart from the units mentioned in the Execution Application, 43 more units were identified in nearby areas. Closure directions were issued from time to time in all 43 premises and units were effectively closed. Power supply and water supply of the units were also disconnected by BSES and DJB respectively. Show cause notice for imposition of Environmental Damage Charges were also issued in February, 2021. List of 43 units is annexed herewith as Annexure-2.

The present status report may kindly be taken on record.


(M. S. RAWAT)
SR. ENV. ENGINEER

**STATUS OF THE UNITS WHO WERE MADE RESPONDENT IN THE
EXACUATION APPLICATION NO 25/2020 IN OA 620/2019**

Respondents S. No.	Name & Address of the Unit	Action Taken
R-4 CMM-VI	PANKAJ BHUSHAN Address:- RZ 101, First Floor, Jai Durga Dharam Kanta, Narsing Garden, Khyala, New Delhi-110018	SCN for imposing of EDC issued on 04.06.2020 Unit has submitted EDC of Rs. 2,50,000/-. Closure direction revoked on 10.07.2020. Currently premises is being used for Light engineering work with DPCC Consent.
R-5 CMC-VI	UDAY KUMAR/SANJAY KUMAR JHA Address:- RZ C-127, First Floor, Gali No.- 1, Vishnu Garden Khyala Near Jia Durga Dharam Kanta, New Delhi	Direction for imposing of EDC Rs. 2,73,75,000/- issued on 13.09.2019. But Unit has not submitted any reply as well as the EDC till date. Therefore a recovery letter issued to the SDM (Patel Nagar) for recovery of EDC.
R-6	COLOR SOLUTIONS I-281, Sector-2, DSI IDC, Bawana Industrial Area, New Delhi-110039	Site again inspected on 17.11.2020, no action is warranted as unit has valid consent and meeting the prescribed norms.
R-7 CMC-II	MR. RAMU RAHUL Address:- Maan Wash- E-4, First Floor, Mayapuri Industrial Area, Phase-II, (This Factory is shifted to B-35, 2 nd Floor, Matiyala Village, Near Matiyala Village, near Malhotra Tyre factory, Uttam Nagar, New Delhi-110059	Unit was again inspected by the officials of DPCC on 27.01.2021 and during the inspection it was observed that unit does not exist at given address.
R-8 CMC-IV	MR. SANDEEP Singh Fab Inc. Address:- C-177, Mayapuri,	No action is warranted as unit has valid consent and meeting the prescribed norms. No violation was observed during the

	Industrial Area, Phase-II, New Delhi- 110064	inspection and also being operated with valid consent.
R-9	PARVEEN BANSAL Address:- I-93, Sector-5, DSIIDC, Bawana Industrial Area, New Delhi:- 110039	EDC of Rs.47,00,000/- was imposed on 11.02.2021. Unit was asked to deposit EC amount within 15 days.
R-10 CMC-V	DENIM WORLD (MANPREET SINGH) Address:- J-218, Sector-2, DSIIDC, Bawana Industrial Area, New Delhi:-110039	Respondent number 10 and 11 are same. EDC of Rs.47,00,000/- was imposed on 03.02.2021. Unit was asked to deposit EC amount within 15 days.
R-11	RAKESH SRIVASTAVA Address:- J-218, Sector-2, DSIIDC, Bawana Industrial Area, New Delhi:-110039	
R-12 CMC-V	VAIBHAV GULATI Address:- J-277, Sector-2, DSIIDC, Bawana Industrial Area, New Delhi:-110039	EDC of Rs.47,00,000/- was imposed on 03.02.2021. Unit was asked to deposit EC amount within 15 days.
R-13	ARUN Address:- I-34, Sector-4, DSIIDC, Bawana Industrial Area, New Delhi:-110039	EDC of Rs.47,00,000/- was imposed on 03.02.2021. Unit was asked to deposit EC amount within 15 days.
R-14 CMC-V	ARUN JAIN Address:- G-80, Sector-4, DSIIDC, Bawana Industrial Area, New Delhi:-110039	EDC of Rs.47,00,000/- was imposed on 03.02.2021. Unit was asked to deposit EC amount within 15 days.
R-15	SHAILESH Address:- D-290, Sector-5, DSIIDC, Bawana Industrial Area, New Delhi:-110039	EDC of Rs.47,00,000/- was imposed on 11.02.2021. Unit was asked to deposit EC amount within 15 days.
R-16 CMC-IV	DAYANAND DUBEY SINGH FAB Address:- C-204/2, Phase- II, Mayapuri	No action is warranted as unit has valid consent and meeting the prescribed norms. No violation was observed during the

	Industrial Area, New Delhi:- 110064	inspection and also being operated with valid consent.
R-17 CMC-IV	HARI OM THAREJJA & HEMA THAREJA (MODERN GARMENTS DYEING) Address:- C-3/14, Phase- II, C-2/12, Phase- II, B-116, Phase-I, Mayapuri Industrial Area, New Delhi:- 110064	No action is warranted as unit has valid consent and meeting the prescribed norms. No violation was observed during the inspection and also being operated with valid consent.
R-18 CMC-IV	ABHINAV Malika Enterprises Address:- C-194, 2 nd Floor, Phase- II, Mayapuri Industrial Area, New Delhi:- 110064	No action is warranted as unit has valid consent and meeting the prescribed norms. No violation was observed during the inspection and also being operated with valid consent.
R-19 CMC-III	SHADEX Address:- G-45, 1 st Floor, Lawrence Road Industrial Area, Near Shiv Dharam Kanta, New Delhi:- 110035	This unit was inspected by the official of DPCC and it was found that the unit has stopped the Dyeing activity and now engaged in washing of the garments. Unit is having valid Consent.
R-20 CMC-II	SHIV LAXMI WASH Address:- WZ-2A, Bindapur, Uttam Nagar, New Delhi:- 110059	Unit was again inspected by the officials of DPCC on 27.01.2021 and during the inspection it was observed that unit does not exist at given address.
R-21 CMC-II	ANKIT DYEING (ASHOK SHARMA) Address:- 91, Matiala, Uttam Nagar, New Delhi- 110059	Unit was again inspected by the officials of DPCC on 27.01.2021 and during the inspection it was observed that unit does not exist at given address.
R-22 CMC-IV	MYSTIC Address:- C-290, Phase-II, Mayapuri Industrial Area, New Delhi:- 110064	No action is warranted as unit has valid consent and meeting the prescribed norms. No violation was observed during the inspection and also being operated with valid consent.

Direction issued to RED CATEGORY UNITS (Dyeing and Washing of Jeans) w.r.t CMC VI				
Sl. No.	Name & Address of the Unit	Date of Inspection	Activity	Date of Directions issued
1	Sh. Mukesh Yadav, RZC 72 (top Floor), Gali No. 4, Vishnu Garden, Khyala, New Delhi - 110018	11.11.2020	Dyeing and Washing of Jeans	12.11.2020
2	Sh. Deepak Raj, RZ-314, III Floor, Vishnu Garden, Khyala, New Delhi - 110018	11.11.2020	Dyeing and Washing of Jeans	12.11.2020
3	Sh. Dharmender Thakur, RZC - 3C, Gali No. 2, 1st Floor, Khyala, New Delhi - 110018	11.11.2020	Dyeing and Washing of Jeans	12.11.2020
4	Sh. Pankaj, RZ-101/9, Second Floor, Vishnu Garden, Khayala, Delhi-110018	12.11.2020	washing and dyeing of jeans	12.11.2020
5	Sh. Vijay, RZ-189/A, Plot 1, Narsingh Garden, Khyala, New Delhi-110018	12.11.2020	washing and dyeing of jeans	12.11.2020
6	Sh. Rajaram, RZ-189/A, Plot-II, Narsingh Garden, Khyala, New Delhi-110018	12.11.2020	washing and dyeing of jeans	12.11.2020
7	Sh. Dyalu, RZ C- 128, Vishnu Garden, Khyala, Delhi-110018	12.11.2020	washing and dyeing of jeans	12.11.2020
8	Sh. Uday, RZ- 43A, Narsingh Garden, New Delhi-110018	13.11.2020	washing and dyeing of jeans	13.11.2020
9	Sh. Zakhir, RZ -48A, Narsingh Garden, Khyala, Delhi-110018	13.11.2020	washing and dyeing of jeans	13.11.2020
10	Sh. Ishan Malik, NW - 171, Vishnu Garden, Khyala, Delhi - 110018	18.11.2020	washing and dyeing of jeans	23.11.2020
11	Sh. Kuldeep, 670/D, 3rd floor & 4th floor, Vishnu Garden, Khyala, Delhi - 110018	18.11.2020	washing and dyeing of jeans	23.11.2020
12	Sh. Amarjeet, RZ - 234, Gali No. 5, Vishnu Garden, Khyala, Delhi - 110018	18.11.2020	washing and dyeing of jeans	23.11.2020
13	Sh. Shyaam, RZ- 159, Gali No. 7, Vishnu Garden, Khyala, Delhi - 110018	19.11.2020	washing and dyeing of jeans	23.11.2020
14	Sh. Kuldeep, RZ - 176, Narsingh Garden, Khyala, New Delhi - 110018	24.11.2020	washing and dyeing of jeans	25.11.2020
15	Sh. Owner Occupier, adjacent to RZ- 189, Narsingh Garden, Khyala, New Delhi - 110018	24.11.2020	washing and dyeing of jeans	25.11.2020
16	Sh. Jagdish, NW - 64, 3rd Floor, Mandir Vali Gali, Narsingh Garden, Khyala, New Delhi - 110018	24.11.2020	washing and dyeing of jeans	25.11.2020
17	Sh. Sikander, RZ - 189, 3rd Floor, Narsingh Garden, Khyala, New Delhi - 110018	24.11.2020	washing and dyeing of jeans	25.11.2020
18	Sh. Virender, RZ - 148, Gali No. 7, Vishnu Garden, Khyala, New Delhi - 110018	25.11.2020	washing and dyeing of jeans	07.12.2020
19	Sh. Denim Care, RZ - 161, II Floor, Ravi Nagar Extension, Vishnu Garden, near Park Hospital, Khyala, Delhi - 110018	25.11.2020	washing and dyeing of jeans	07.12.2020

20	M/s Owner Occupier, adjacent to Plot no. 1, 201, Narsingh Garden, Block A, Khyala, Delhi - 110018	25.11.2020	washing and dyeing of jeans	07.12.2020
21	Sh. Anil Singh, 203, Narsingh Garden, Block 1, Khyala, Delhi - 110018	26.11.2020	washing and dyeing of jeans	07.12.2020
22	Sh. Lalchand Sharma, RZ - 165, Vishnu Garden, Khyala, Delhi - 110018	26.11.2020	washing and dyeing of jeans	07.12.2020
23	Sh. Jai Prakash, RZ - 14, III Floor, Gali No. 5, Narsingh Garden, Khyala, Delhi - 110018	26.11.2020	washing and dyeing of jeans	07.12.2020
24	Sh. Mitthun Washing, D2, Vishnu Garden, Khyala, Delhi - 110018	27.11.2020	washing and dyeing of jeans	07.12.2020
25	Sh. Chaman Khan, in front of 173 B, Top floor, Narsingh Garden, Khyala, New Delhi - 110018	01.12.2020	manufacturing of jeans and dyeing	07.12.2020
26	M/s Owner Occupier, RZ - 1, Narsingh Garden, Khyala, New Delhi - 110018	02.12.2020	washing and dyeing of jeans	07.12.2020
27	M/s Owner Occupier, Adjacent RZ - 161 A, Hanuman Mandir wali gali, Narsingh Garden, Khyala, New Delhi - 110018	02.12.2020	washing and dyeing of jeans	07.12.2020
28	Sh. Sikander, RZ - 36, First Floor, Narsingh Garden, Khyala, New Delhi - 110018	02.12.2020	washing and dyeing of jeans	07.12.2020
29	Sh. Chaman, RZ - 13, Top Floor, Narsingh Garden, Khyala, Delhi - 110018	03.12.2020	washing and dyeing of jeans	07.12.2020
30	Sh. Chaman, Choudhary properties, top floor, adjacent to RZ - 161 A, Hanuman Mandir wali gali, Narsingh Garden, Khyala, Delhi - 110018	03.12.2020	washing and dyeing of jeans	07.12.2020
31	M/s Owner Occupier, opposite to RZ - 156, Ravi Nagar extension, Khyala, New Delhi-110018	22.12.2020	Dyeing and Washing of Jeans	20.01.2021
32	M/s Shirajudin, AMP-12,13, 12 ½ Gaj Gali Raghbir Nagar, New Delhi-110018	17.11.2020	Dyeing and Washing of Jeans	18.11.2020
33	M/s Pappu, HMP- 408, 12.1/2 gaj Gali, Raghbir Nagar, khyala (Top floor), Delhi - 110018	18.11.2020	Dyeing and Washing of Jeans	23.11.2020
34	M/s Dilshad, 78/15, Gf and II Floor, Raghbir Nagar, Khyala, Delhi - 27	24.11.2020	Dyeing and Washing of Jeans	25.11.2020
35	Sh. Upender pandit, RZ-138, Vishnu Garden Khyala, New Delhi-110018	22.12.2020	Dyeing and Washing of Jeans	20.01.2021
36	Sh. Bablu Yadav, RZ - 156, Ravi Nagar extension, Khyala, New Delhi-110018	22.12.2020	Dyeing and Washing of Jeans	20.01.2021
37	M/s Owner Occupier, RZ-235 Ravi Nagar Extension, Khyala Delhi-18	22.12.2020	Dyeing and Washing of Jeans	20.01.2021
38	M/s Owner Occupier, adjacent to RZ - 235, Ravi Nagar extension, Khyala, New Delhi-110018	22.12.2020	Dyeing and Washing of Jeans	20.01.2021
39	Sh. Nand Kishore, J-176, II Floor, Vishnu Garden, Khyala Delhi-18	28/12/2020	Dyeing and Washing of Jeans	20.01.2021
40	Sh. Biram singh Chandela WZ-85/5, near roof Chand Kothi Delhi-18.	12.01.2021	Dyeing and Washing of Jeans	18.01.2021

41	M/S Anil (Owner), RZ-324, G/F, Prajapati Colony, Uttam Nagar, New Delhi-59 (28.616395, 77.067771)	27.01.2021	Washing and dyeing of jeans	15.02.2021
42	M/S Agniwas (Owner), RZ- 324, G/F, Prajapati Colony, Uttam Nagar, New Delhi-59 (28.615985, 77.068252)	27.01.2021	Washing and dyeing of jeans	15.02.2021
43	M/S Arvind (Owner), RZ-326, G/F, Prajapati Colony, Uttam Nagar, New Delhi-59 (28.615909, 77.068448)	27.01.2021	Washing and dyeing of jeans	15.02.2021